## Annexure – 5

Name of the corporate debtor: Grandstar Realty Private Limited; Date of commencement of CIRP:26.09.2023 (Order served to IRP dated 29.09.2023); List of creditors as on: 05.11.2024

## List of operational creditors (Workmen)

(Amount inI NR)

(Authorite IIII 1417)													
S.No.	Name of	Name of work man	Details of cla	im received	Details of claim admitted			Amount of	Amount of	Amount of	Amount of	Remarks, if	
	authorised				!				contingen	any mutual	claim under	claim not	any
	representative,								t claim	dues, that	verification	admitted	
	if any		Date of	Amount	Amount of	Nature of	Whether	% voting share in		may be			
			receipt	claimed	claim	claim	related	CoC, if		set-off			
					admitted		party?	applicable					
	-					NΔ				•			